

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 220 of 2019

Jyoti Sharma **Petitioner**
Versus
The State of Jharkhand & Ors. **Opp. parties**

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner : Mr. Saurav Arun, Advocate
For the State : Mr. Ashok Kumar Yadav, G.A.-I

Oral Order

07 / Dated : 11.09.2020

As prayed on behalf of the State, by way of last indulgence, put up this matter on 25th September, 2020.

Let a detailed affidavit be filed on behalf of the Chief Secretary, Government of Jharkhand, Ranchi as to whether 300 beds in Sadar Hospital have now become operational or not. It goes without saying that such direction has already been given in the connected writ petition and thereafter a further direction was given in this proceeding on 03.03.2020 also.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)